

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.115/9/AMR/2022		9 of IBC	TRF Limited Vs. BGR Energy Systems Limited

ORDER

None appears for the OC. Mr. Sankar Narayanan Gopalan, representative of the CD present and submits that the OC has approached the High Court of Madras for garnishee order and that accordingly they are proceeding to settle the matter and he seeks further time. Recording the said submission, list the matter on 13.06.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN